

in any other manner any political movement or activity.

(c) Disciplinary action can be taken against the employees in accordance with the prescribed procedure, if it comes to notice of the Government, that any employee has violated any rules, orders or instructions issued by the Government, resulting in breach of discipline.

Recruitment of Apprentices in Industries

5083. SHRIMATI MADHURI SINGH : Will the Minister of LABOUR be pleased to state :

(a) whether Government are aware that despite training facilities existing in many manufacturing and other industries, they were not recruiting the full quota of apprentices;

(b) the assessment of seats lying vacant under the Central and State Sectors and the number of apprentices at present undergoing training;

(c) the scheme under consideration of Government to accommodate more persons under the apprentice training scheme; and

(d) the special opportunities proposed to be created for women and other weaker sections of the society?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI DHARMAVIR) : (a) Yes, Sir.

(b) As on 31-7-82, the position regarding engagement of apprentices is as follows :

(a) Trade Apprentices :

Sector	Seats located	Seats utilised	Shortfall
Central Sector	47973	24015	23958
State Sector	132971	102419	30552

(b) Graduate and Technical Apprentices:

Seats located	28569
Seats utilised	13072

The Scheme of graduate and Technician Apprentices is administered by the Education Ministry centrally.

(c) The seats are located as a result of survey which is a continuous process. Efforts are continuously made to locate more seats and get them utilised.

(d) Special trades such as Tailor (Men), Tailor (Women), Tailor (General), Hotel Clerk or Receptionist, Restaurant Hostess, Bill Clerk, and Commercial trades have been designated under the Apprentices Act, 1961, which are suitable for women. Specific reservations have been made for Scheduled Castes and Scheduled Tribe Communities and Administrative instructions have been issued to engage 3% physically handicapped apprentices.

उत्तर प्रदेश में एच०एम०टी० घड़ियों की फैक्टरी लगाना

5084. श्री कृष्ण चन्द्र पाण्डे : क्या उद्योग मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या उत्तर प्रदेश में एच० एम० टी० घड़ियों की फैक्टरी लगाने के लिये 1981-82 और 1982-83 में सर्वेक्षण किया गया था और क्या सर्वेक्षण समिति की रिपोर्ट में उत्तर प्रदेश में इस फैक्टरी की स्थापना के लिये पांच स्थान चुने गए हैं;

(ख) उत्तर प्रदेश में उन स्थानों के नाम क्या है जहां यह फैक्टरी स्थापित करने का विचार है और यह कार्य कब तक शुरू किया जाएगा; और

(ग) क्या यह भी सच है कि पहले यह फैक्टरी देहरादून में लगाने का विचार था परन्तु बाद में स्थान बदल दिया गया ?

उद्योग तथा इस्पात और खान मंत्री (श्री नारायण दत्त तिवारी) (क) : और (ख) एक एच० एम० टी० घड़ी कारखाना स्थापित करने के लिए 1982-83 में एक सर्वेक्षण किया गया था । प्रस्तावित कारखाने के लिए एच० एम० टी० ने निरीक्षण किये गये स्थानों में से रानावाग (जिला नैनीताल) को चुना है । परियोजना की

स्वीकृति के पश्चात् शीघ्र ही कार्यान्वयन प्रारम्भ हो जायेगा।

(ग) जी, नहीं।

Setting up of a Regional Office of ILO at Hyderabad

5085. SHRI CHINGWANG KONYAK : Will the Minister of LABOUR be pleased to state :

(a) whether a proposal to set up a Regional Office of the ILO at Hyderabad is under consideration of the Government; and

(b) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRI BHAGWAT JHA AZAD) : (a) No, Sir.

(b) Question does not arise.

Setting up of Coastal Steel Plant

5086. SHRI SATYAGOPAL MISHRA : Will the Minister of STEEL AND MINES be pleased to state :

(a) whether it is a fact that Government are considering a proposal to set up coastal steel plant in any place in the country; and

(b) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRIES OF INDUSTRY AND STEEL AND MINES (SHRI CHARANJIT CHANANA) : (a) and (b) A Steel plant is under construction at Visakhapatnam. Though it is situated on the coast, yet, strictly speaking, it cannot be described as a coastal steel plant. Nor is the construction of any other coastal steel plant contemplated.

Illegal Arms Sale in Calcutta

5087. SHRI JAGPAL SINGH : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether attention of Government has been drawn to the Press report appearing

in the *National Herald* dated 17 July, 1982 regarding the spurt in the illegal arms sale in Calcutta in the wake of the recent violent activities and cases of bank hold ups; and

(b) if so, the reaction of Government thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NIHAR RANJAN LASKAR) :

(a) : Yes, Sir.

(b) : The requisite information is being collected and will be laid on the Table of the House on receipt.

Evaluation of Incentives for setting up of Industries in Backward Areas

5088. SHRI KRISHNA KUMAR GOYAL : Will the Minister of INDUSTRY be pleased to state :

(a) whether any evaluation has been made as to how incentives and concessions for setting up of industries in backward areas have been successful in promoting industrial growth of these regions and the details thereof; and

(b) what are the details for making available concessional term finance and assistance under working capital for entrepreneurs in backward areas ?

THE MINISTER OF INDUSTRY AND STEEL AND MINES (SHRI NARAYAN DATT TIWARI) : (a) Apart from periodical internal exercises, the Report on Industrial Dispersal submitted by the National Committee on the Development of Backward Areas contains an evaluation of the working of Central incentives and concessions for the setting up of industries in backward areas. Copies of the Report are available in the Parliament House Library. As part of its operational procedure, the National Committee got studies conducted by the Industrial Development Bank of India of the impact of Central concessions and incentives in the Districts of Khammam and Chittoor in Andhra Pradesh, Nasik and Chandrapur in Maharashtra, Moradabad